

**HIGH COURT OF SIKKIM
GANGTOK**

No. 02 /HCS

Date : 03.04.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create two(02) permanent posts of **Group 'D'(Level-4)** in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 226-35 /ESTT./HCS

Date : 03.04.2025

Copy to :-

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. The Chief Secretary, Government of Sikkim
5. Central Project Coordinator, High Court of Sikkim
6. Registrar(Judicial Service), High Court of Sikkim
7. Controller of Accounts-cum-Secretary, Finance Department, Government of Sikkim
8. The Director, Treasury, Pay and Accounts Office, Government of Sikkim
9. The Additional Secretary, Home Department, for publication in the Government Gazette
10. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
11. File, and
12. Guard file


REGISTRAR